

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. IA 493/2020 IA 3159/2019 IN
C.P. (IB)-190(MB)/2018

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL HELD ON 12.07.2021

NAME OF THE PARTIES: Bank of India
V/s
Shrenuj & Co Ltd
Section: 7 and 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

IA 493 of 2020:- The present IA was filed by the Erstwhile IRP. It is seen that the Erstwhile RP has been replaced by the Liquidator Mr. Brijendra Kumar Mishra. Since the Liquidator is already appointed, hence the IA 493 of 2020 will be pursued by the Liquidator against the Erstwhile Promoter Director. Liquidator is directed to furnish progress report to this Tribunal before the next date of hearing.

IA 3159 of 2019:- This IA is filed by Development Commissioner, Government of India. Counsel seeks time to serve copy of this IA on the Liquidator. Time is granted.

At the request of the Counsel list the matter on **26.08.2021**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)